

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No.61/6494/2021

This the 23rd day of August, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Nadia Choudhary and Others.

.....Applicants

(Advocate:- Mr. M.I. Sher Khan – not present)

Versus

State of J&K & others.

..... Respondents

(Advocate: Mr. Rajesh Thapa, DAG)

ORDER[ORAL]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicants for joining the video conference, none has appeared to join the conference today.

2. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicants.

(ANAND MATHUR)
MEMBER (A)

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Anand...